

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-142/2007/ 2566/A

From :- Smti. Pronita Morang,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Mridu Chanda Bordoloi,  
District & Sessions Judge,  
Sivasagar.

Dated Guwahati, the 22<sup>nd</sup> April, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No. DJSV/STDR/F-87/2210, dtd. 05.04.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 19.04.2025, along with station leave permission from the morning of 12.04.2025 till the morning of 22.04.2025**. The Chief Judicial Magistrate, Sivasagar, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

- sd -

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-142/2007/ 2567/A, dated** , 22-04-2025

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

22.04.25  
**JT. REGISTRAR (VIGILANCE)**